GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2827 ANSWERED ON:30.03.2012 CONTINUOUS POSITIVE AIRWAYS PRESSURE Pakkirappa Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of Continuous Positive Airways Pressure (CPAP) machines provided or the cost of the machine reimbursed to the CGHS beneficiaries by screening committee during the last two years;
- (b) whether any time limit has been prescribed for sanctioning life saving machines;
- (c) if so, the details thereof along with the number of cases in which time limit has been violated;
- (d) the total number of CGHS beneficiaries died due to delay in providing life-saving machines to them by the screening committee; and
- (e) the steps taken by the Government to provide life-saving machines expeditiously to CGHS beneficiaries at dispensary level?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): The details of numbers of request of CGHS beneficiaries processed in CGHS during the last two years.
- (b)&(c): No time limit has been prescribed for sanctioning of the life saving machines. However, efforts are made to process the case on priority for consideration of screening Committee.
- (d): No case of death has come to notice. Those who buy the machine directly on the recommendation of Specialist, their cases are forwarded to the Screening Committee for recommendation, so that Ex-post facto sanction is given.

The process of providing life saving machines consist of the following:-

- 1. Submission of request by CGHS pensioner beneficiary to Additional Director of concerned Zone through Chief Medical Officer Incharge along with the required documents. In case of CGHS serving beneficiary, the process is dealt at level of Additional Director (HQ), CGHS, Delhi on receipt of request through proper channel.
- 2. Requests are put up before duly constituted screening committee to consider the cases for recommendation.
- 3. On receipt of such recommendation of screening committee, CGHS pensioner is informed directly and CGHS serving beneficiary is informed through their administrative department to proceed for purchase of the required machine. Reimbursement is allowed as per the CGHS prescribed ceiling rates.

This process is necessary to ensure proper use of this medical facility.